

श्री यशवन्त राव चव्हाण : जो हकीकत है वह मैं कह रहा हूँ। दोनों बातें सही हो सकती हैं।

I will say one thing in addition to this. Under the Colombo Plan we also send our technical experts to other countries. So, all the three things are going on simultaneously. This is a fact of life.

Selection of Scheduled Castes candidates for recruitment to clerical grade by Dena Bank

*575. SHRI CHANDRA SHALLANI : Will the Minister of FINANCE be pleased to state :

(a) whether a number of Scheduled Caste candidates were selected for recruitment to clerical grade by Dena Bank on the basis of a written test and interview in 1972 ;

(b) whether the selected candidates were got medically examined ;

(c) whether they have not been appointed till now ; and

(d) the action Government propose to take in the matter ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) to (d). A statement is laid on the Table of the House.

Statement

Dena Bank has reported that against indents placed on 10 Employment Exchanges for sponsoring candidates for the post of clerks, 610 persons were sponsored and all applicants were asked to appear for the written test. Of the 224, that appeared for the written test, 63 candidates were selected for appointment as clerks by the bank on the basis of a written test and interview conducted in 1972. Out of these candidates 22 belong to Scheduled Castes and 6 to Scheduled Tribes. Formal appointment orders were issued to 41 candidates after completion of medical tests, including 12 Scheduled Castes candidates and 6 Scheduled Tribes candidates.

Letters intimating the selection were also sent to the second batch of 22 candidates which included 10 belonging to Scheduled Castes. Some of these candidates have completed their medical examination. As, at this stage, the bank employees' Union raised certain objections to this recruitment on the grounds of alleged irregularities, the bank has kept in abeyance further action in the matter. The bank management is looking into the matter and hopes to come to a decision shortly.

श्री चन्द्र शैलानी : अध्यक्ष जी, मैं आप के माध्यम से मंत्री महोदय से जानना चाहूंगा कि श्री कृष्ण गोपाल, देव नगर, नई दिल्ली, श्री एच० सी० जाजोरिया, करील बाग, नई दिल्ली, श्री के० एल० शमी, हौजखास, नई दिल्ली आदि कुछ कैंडीडेट्स हैं जिन को कि 28-4-73 को पर्सोनल मैनेजर, देना बैंक की तरफ से एक प्रपोजिटमेंट लैटर मिला और उन्होंने यह आदेश दिया था कि दिल्ली रीजन की जो देना बैंक की शाखायें हैं उन में इन लोगों को नियुक्त कर दिया जाय। लेकिन जैसा विश्वस्त सूत्रों से पता चला है देना बैंक के मैनेजमेंट में और एम्प्लॉयज़ यूनियन में कुछ झगडा था और उन्होंने उस मामले को वापस भेज दिया जिस की वजह से शेड्यूल्ड कास्ट्स के कैंडीडेट्स को अभी तक कोई स्थान नहीं मिला है। तो मैं जानना चाहूंगा कि इस संबंध में अब तक क्या कार्यवाही की गई है और क्या इस संबंध में इन कैंडीडेट्स की तरफ से किसी प्रकार का कोई रिप्रेजेंटेशन मिला है और लिखा पढ़ी की है ? यदि हां, तो उस के जवाब में उन्होंने अब तक क्या किया है ?

SHRI YESHWANTRAO CHAVAN : I have received some complaints from the Members of Parliament and other people also. It is true that in the two instalments the Dena Bank has tried to recruit some people. The total number was 63. The first instalment of it was 41 people who were selected in August; appointment letters were sent to them and they have already joined their posts; more than ten persons belonging to Scheduled Castes are

included in that. The controversy arose between the Employees' Union and the management about the implementation of the orders in respect of the remaining 22 persons, and that matter has to be inquired into. The thing has reached such a stage that there seems to be some element of truth in the allegations of the Employees' Union. Therefore, the question was whether to completely give up the appointments of these 22 persons. But now we find that intimations of appointments have been conveyed to those particular persons. So, we are trying to discuss this matter with the Employees' Association, at least in regard to Scheduled Caste persons, whether they will be willing to withdraw their objection.

श्री चंद्र शैलानी : अध्यक्ष महोदय, मैं सदन का ध्यान आकृष्ट करना चाहता हूँ कि सरकार के द्वारा बड़ी बड़ी योजनाएँ शेड्यूल्ड कास्ट्स के लोगों के लिये बनायी जाती हैं और बड़ी डींग मारी जाती है, लेकिन वास्तव में क्या किया जाता है इस के कुछ आंकड़े मैं पेश करता हूँ। 29 अक्टूबर 1972 को 610 कैडीडेट्स को रिटन टेस्ट के लिये बुलाया गया देना बैंक में और उस के बाद इन में से 126 कैडीडेट्स को औरल इंटरव्यू के लिये बुलाया गया और इन में से 41 लोगों को प्रथम बीच में स्थान दिया गया उन्हें नियुक्त कर दिया गया। उस के बाद दूसरा बीच आता है 22 कैडीडेट्स का इन में से 10 शेड्यूल्ड कास्ट्स के लोग थे लेकिन इन 10 में से एक को भी अभी तक कोई स्थान नहीं मिला, बाकी सब को स्थान मिल चुका है। तो इन 10 कैडीडेट्स को जिन्होंने रिटन टेस्ट में क्वालीफाई किया, इंटरव्यू में पास किया, डाक्टरों भी उन की ठीक हुई और अपने मूल प्रमाण-पत्रों की प्रतिलिपियां भी पेश कर दीं, अभी तक उन को स्थान नहीं मिला है। मंत्री महोदय के दिल में दबे हुए लोगों के लिये स्थान है तो इन 10 बच्चों के भविष्य के बारे में आप क्या करने जा रहे हैं ?

श्री यशवन्तराव चव्हाण : मैं कोशिश करूंगा जो लोग सेलेक्ट हो गये हैं वह चुने जायें। इस की कोशिश मैं हूँ, और जो कुछ होगा वह माननीय सदस्यों को बताना होगा।

SHRI R. P. ULAGANAMBI : May I know from the hon. Minister whether it is a fact that the management of Dena Bank had an agreement with the Union that outsiders would not be recruited for posts in the bank since the promotion prospects of those working there would be affected, and now the trade union are also opposed to the appointment of Scheduled Castes and Scheduled Tribes on the basis of the directive issued by the Home Ministry to fulfill the reserved quota and that is why the Management have dropped the list of selected candidates, and if this is a fact, what action Government have taken or propose to take in this matter ?

SHRI YESHWANTRAO CHAVAN : As I have said, the question arose about the appointment of 22 persons amongst whom there are a number of Scheduled Caste people also. The Association raised the question about the entire number of 22 persons. Now we find that there are certain elements of the complaint which appear to be somewhat true, somewhat substantiated. Therefore, the question is whether they can completely reopen the question of appointment of these 22 persons. Further talks have been going on between the Bank and the Union whether, at least in the case of Scheduled Caste and Scheduled Tribe persons, the question can be reconsidered and the appointments which have already been made can be followed up.

SHRI R. P. ULAGANAMBI : The President's directive is there to implement a certain percentage. But the Trade Union is against this proposal. I want to know whether you are going to implement the directive issued by the President.

SHRI YESHWANTRAO CHAVAN : I do not think the trade union as such is against any particular instructions given by the Government in this matter. Even if they are against it, Government wants to implement the instructions issued.

SHRI K. P. ULAGANAMBI : The Home Ministry have given a specific directive to nationalised banks including Dena Bank to implement a certain percentage. If it is so, which one you are going to implement—President's directive or the Union's proposal ?

SHRI YESHWANTRAO CHAVAN : Specific instructions to nationalised banks were issued sometime in November, 1970—about reservation for Scheduled Castes and Scheduled Tribes. Of course, they are being pursued. There is one difficulty about it. I can understand the hon. Members' point of view. In some cases, in some banks, the agreement between the trade unions and all the banks is that in case of appointments to officers' posts they are to be made only by promotion. That is one of the difficulties. Therefore, in these cases there is no direct recruitment and there certainly remains a cause for a grievance. As far as the direct recruitment is concerned, reservations are being implemented.

SHRI B. K. DASCHOWDHURY: It has become very much clear from the hon. Minister's statement that bank authorities as also the employees' unions of those banks are violating the constitutional provisions and obligations as mentioned in Article 325. I would like to know from the hon. Minister whether in view of this specific constitutional obligation, all cases regarding recruitment and promotion of employees belonging to Scheduled Castes and Scheduled Tribes should be treated separately and in such cases if any one, whether the bank employees' unions or the bank authorities, stands in the way, what positive action the Government is taking against the officers who are violating the constitutional obligation ?

SHRI YESHWANTRAO CHAVAN : It will be unfair to the trade union movement also because none of them has taken objection to the reservations for Scheduled Castes and Scheduled Tribes as such. They have not taken that objection. *(Interruptions)*

SHRI S. M. BANERJEE : On the contrary, the trade unions are defending the rights of the Scheduled Castes and the Scheduled Tribes. Why should he say so, Sir ?

SHRI YESHWANTRAO CHAVAN : They are not opposing the reservation clause as such. They were against certain other methods of selection procedures. Their complaint was, for example, that the candidates who were selected for appearing in the written test were only from certain employment exchanges and not from all them. Their complaints are of this type. They are not against reservation for Scheduled Castes and Scheduled Tribes as such. On the contrary, we are trying to negotiate with them that at least in case of Scheduled Castes and Scheduled Tribes they should withdraw their objections and I think I would succeed with the co-operation of hon. members. *(Interruptions)*

Recommendation of banking commission regarding five days week for banks

*576. SHRI M. SUDARSANAM:
SHRI RAM PRAKASH :

Will the Minister of FINANCE be please to state :

(a) whether Banking Commission had recommended switching over to five days week for banks; and

(b) if so, the decision of Government thereon ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) The Banking Commission had recommended that "to begin with and on an experimental basis, administrative offices of banks may remain fully closed on Saturdays and, to compensate for the loss of man hours, the working hours on other week days should be suitable enhanced. The question of introducing similar change in the bank offices dealing with the public may be considered later."

(b) No decision has yet been taken on the recommendation of the Commission.